

E:\Users\jot-cb20\Account\Branch\CAUSE LIST - PCJ COURT FROM 07.07.2020.doc
**CAUSE LIST OF THE COURT OF SRI VINAYAK
MAYANNAVAR, PRL. CIVIL JUDGE AND JMFC., HOSAKOTE
FOR THE DAY 08.09.2020 at 2.45 PM**

HEARING

1. Cr. 192/2020 HPS
2. CC 1618/2014
3. CC 1620/2014
4. CC 61/2015
5. CC 1099/2020
6. CrI. Misc. 174/2020
7. CrI. Misc. 175/2020
8. CrI. Misc. 178/2020
9. CrI. Misc. 181/2020
10. CrI. Misc. 182/2020
11. OS 202/2020 Ramesha Vs. Hindustan Petroleum Corp. Lts., & Ors.

ISSUES

12. OS 390/2013
13. OS 352/2016
14. OS 36/2018

ORDERS

15. OS 174/2017

Hosakote

Dated: - 08.09.2020


Prl. Civil Judge & JMFC.,
Hosakote

Note:

1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
2. The learned Advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.
3. The learned Advocates are also requested to ensure adequate social distancing during the court session and further to ensure that the congregation does not exceed 20 at any time during the session.

**CAUSE LIST OF THE COURT OF SRI GIRISHA.R.B., ADDL. CIVIL
JUDGE AND JMFC., HOSAKOTE FOR THE DAY 08.09.2020**

MORNING SESSION	AFTERNOON SESSION
HEARING	ISSUES
1. Cr. 48/2020 TS Halli PS	16. OS 237/216
2. Cr. 73/2020 NGPS	17. OS 245/2017
3. Cr. 74/2020 TS Halli PS'	18. OS 127/2018
4. Cr. 89/2020 TS Halli PS ✓	19. OS 143/2018
5. Crl. Misc. 176/2020	20. OS 85/2020
6. Crl. Misc. 177/2020	
7. Crl. Misc. 179/2020	
8. Crl. Misc. 180/2020	
9. OS 97/2017	
10. OS 57/2020	
11. OS 175/2020	
12. OS 199/2020 Manjunatha Vs. Abdul Mazeed	
13. OS 200/2020 K.Venkatesha Vs. Muniyamma	
14. OS 201/2020 Bamma Vs. Muniyamma	
15. OS 203/2020 Govindaraju Vs. Munirathna	
16. Cr 84/2020 TS Halli ps.	

Hosakote

Dated: - 07.09.2020

Note:

Trini
07/09/2020
Addl. Civil Judge & JMFC.,

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